


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 134/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-6 of I	K.R. Prabhu Vs Scorpio Engineering Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	VIKRAM PHADKE ADVOCATE 9900643470	Operational Creditor <u>Petitioner</u>	

**ORDER**

Matter is listed today for admission. Registry has raised objection. We have heard the Counsel for Petitioner/Operational Creditor regarding maintainability of the petition against 2 (two) Corporate Debtors. Both of the Corporate Debtors are one and the same and they are managed by the same shareholders. Hence for consideration on the maintainability list it on 11/12/2017.

  
**Member (T)**

  
**Member (J)**